

Filing No.-8313/20

Nature of case- B.A

Abu Bakar Sidique @ Abubker Siddik Vs. The State of Jharkhand.

Advocate's Name- Gautam Kumar.

DEFECTS :-

9(i)Yr. Of case may be corrected at cause title of pg 1.

(ii)Name of the petitioner on the body of Vak. and below his L.T.I on vak, differs.

(iii)Oath serial is missing at Affidavit.